

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 01.02.2017

**ORDER NO. 16 of 2017**

Hon'ble President may please to partially modify the sitting notified vide Order no. 12 of 2017 for **CESTAT Delhi** to the extent indicated below :-

**On 03.02.2017** Hon'ble President and Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM application after the regular Division Bench is over :

E/ROM/51755/16

**On 03.02.2017 at 2.30 p.m.** Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM application after specially assigned Division bench is over:

E/ROM/51458/2016-SM

**By Order**



**(A.Mohan Kumar)**  
**Registrar**

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/  
Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs  
/Notice Board/ Website/Guard File/Office Copy.

  
**Deputy Registrar**

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 01.02.2017

**ORDER NO. 17 of 2017**

Hon'ble President is pleased to order the following sitting commencing from **06.02.2017 to 10.02.2017 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

| COURT   | PERIOD                        | WORK ASSIGNED                            |
|---|-------------------------------|--|
| Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical) | From 06.02.2017 to 10.02.2017 | Service Tax Division Bench Matters.      |
| Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical) | From 06.02.2017 to 10.02.2017 | Excise & Customs Division Bench Matters. |
| Hon'ble Ms. Archana Wadhwa, Member (Judicial)   | From 06.02.2017 to 10.02.2017 | Single Member Bench Matters              |

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

**By Order**

  
**(A. Mohan Kumar)**  
**Registrar**

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/  
Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/  
Website/Guard File/Office Copy.

  
**Dy. Registrar**